

ITEM NO.64

REGISTRAR COURT. 2

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

IA 37745/2023,37749/2023, in Transfer Petition(s)(Civil) No(s).  
469/2023

HARGOBIND SINGH

Petitioner(s)

VERSUS

KAREENA SANDHU

Respondent(s)

IA No. 37749/2023 - EXEMPTION FROM FILING O.T.  
IA No. 37745/2023 - STAY APPLICATION)

Date : 24-04-2023 These matters were called on for hearing today.

For Petitioner(s)

Mr. Himanshu Chakravarty, Adv.  
Mr. Devvrat Singh, Adv.  
Ms. Astha Sharma, AOR  
Mr. Alok Mittal, Adv.

For Respondent(s)

Mr. Udbhav Gady, Adv.  
Ms. Amrita Panda, AOR

UPON hearing the counsel through Video Conference, the  
Court made the following

O R D E R

Four weeks time, is granted to sole respondent to file counter  
affidavit.

After the expiry of said period, matter shall be processed for  
listing before the Hon'ble Court as per rules.

VIVEK SAXENA  
Registrar

pm